

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/2415/A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Tageng Padoh,  
District & Sessions Judge, Sessions Division,  
Bomdila, Arunachal Pradesh.

Dated Guwahati, 26<sup>th</sup> June, 2020.

Sub:- Station leave permission.

Ref:- Letter No. DSJ/(WSD/BDL)/PF-01/2019 dated 25.07.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission from 05.07.2020 to 12.07.2020, subject to adherence to lockdown protocols. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-21/2008/<sup>2417</sup>2415A, dated 26.6.2020

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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